

**IN THE NATIONAL COMPANY LAW TRIBUNAL, NEW DELHI**  
**COURT-V**  
**(Division Bench)**

**Item No.-101**  
IB-212/ND/2024

**IN THE MATTER OF:**

Sanjiv Rai Mehra and Ors.

**.....Applicant**

**Vs.**

Concept Capital Infra Projects Pvt. Ltd.

**.....Respondent**

**SECTION**

U/s 7 IBC

**Order delivered on 29.04.2024**

**CORAM:**

**SHRI MAHENDRA KHANDELWAL,  
HON'BLE MEMBER (JUDICIAL)**

**Dr. SANJEEV RANJAN,  
HON'BLE MEMBER (TECHNICAL)**

**HYBRID HEARING (PHYSICAL & VC)**

**PRESENT:**

For the Applicant : Mr. Sumit Singh Rawat, Mr. Ryan Sinha, Advs.

For the Respondent : Mr. Jatin Sehgal, Mr. Adhirath Singh

**ORDER**

This is a petition filed under Section 7 of IBC, 2016. Heard the submission made by Ld. Counsel on behalf of the Financial Creditor. Issue notice to the Respondents for filing their reply and appearance. Notice be issued by all means and proof of service be filed. List the matter on **03.06.2024.**

**Sd/-**  
**(Dr. SANJEEV RANJAN)**  
**MEMBER (T)**

**Sd/-**  
**(MAHENDRA KHANDELWAL)**  
**MEMBER (J)**